

MR. SPEAKER : Why do all of you make noise ? (Translation)

(Interruptions)

MR. SPEAKER : Why are you making noise ? The Hon. lady Member has already mentioned about it.

[English]

MR. SPEAKER : I will look into it.

(Interruptions)

[Translation]

MR. SPEAKER : What is the use of it ? A very good issue has been raised, why are you destroying that ?

[English]

Why are you destroying that ? She has done it. All right. I will look into it.

(Interruptions)

SHRI ANIL BASU Arambagh : You ask them. (Interruptions)

MR. SPEAKER : I will ask.

SHRI BASUDEB ACHARIA : For the last ten days, the people of Calcutta are not eating rice. (Interruptions)

SHRI AMAL DATTA : Are you permitting a discussion on this ? (Interruptions)

[Translation]

MR. SPEAKER : The report of the Business Advisory Committee is regularly sent to you. What have I told you ?

(Interruptions)

[English]

MR. SPEAKER : That is the competent authority now for that. I have admitted that.

SHRI RAJ KUMAR RAI : Mr. Speaker, Sir, Uttar Pradesh is reeling under severe flood and the Uttar Pradesh Government is doing nothing in this regard. I, therefore, request you to direct the Central Government to provide adequate help to the State Government.

[English]

KUMARI MAMATA BANERJEE (Jadavpur) : This year we are celebrating Maulana Abul Kalam Azads birth centenary. The Government should declare a national holiday on his birthday.

[Translation]

MR. SPEAKER : Both of you give me in writing.

12.02 hrs.

[English]

PAPERS LAID ON THE TABLE

Annual Accounts and Audit Report of Spices Board for 26. 2.87 to 31.3 87 and a statement re : delay in laying these papers

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : I beg to lay on the table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board for the period from 26.2.1987 to 31.3.1987 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library. See LT. 6417/88

Statement correcting answer to US Q. No. 2558 re : import of cotton for Spinning Mills

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table. A statement (Hindi and English versions) correcting reply given on 12th August, 1988 to Unstarred Question No. 2558 by Shrimati N. P. Jhansi Lakshmi and Shri K. Ramchandra Reddy, M. Ps regarding import of cotton for spinning mills.

[Placed in Library. *see* No. LT-6418/88]

Notification under Representation of the People Act

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANS RAJ BHARDWAJ) : I beg to lay on the Table :-

- (1) A copy of notification No. O. N. 82 (E) (Hindi and English versions) published in Gazette of India dated the 11th August, 1987 making certain corrections in Schedule XX of the Delimitation of Parliamentary and Assembly constituencies Order, 1976 relating to the State of Tamil Nadu, under sub-section (2) of section 9 of the Representation of the People Act, 1950.

[Placed in Library. *see* No. LT-6419/88]

- (2) A copy of the Delimitation of Council Constituencies (Mysore) Amendment Order, 1988 (Hindi and English versions) published in Notification No. G.S.R. 448 (E) in Gazette of India dated the 12th April, 1988, under sub-section (3) of section 13 of the Representation of the People Act, 1950.

[Placed in Library. *see* No. LT-6420/88]

Annual Report and Review on Industrial Development Bank of India for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : I beg to lay on the Table :

1. (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with Audited Accounts of the General Fund and the Development Assistance Fund for the year 1986-87, under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964,
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1986-87.

[Placed in Library. *See* No. LT-6421/88]

2. (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended the 30th June, 1987 along with the statement showing the Assets and Liabilities and Profit and Loss Accounts of the Corporation, under sub-section (3) of section 35 of the Industrial Finance Corporation Act 1948.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India for the year ended the 30th June, 1987.

[Placed in Library. *See* No. LT-6422/88]

Export of Footwear and Footwear Component (Quality Control and Inspection) Amendment Rules and Notifications under Imports and Exports (Control) Act.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : I beg to lay on the Table :

1. A copy of the Export of Footwear and Footwear Components (Quality Control and Inspection) Amendment Rules, 1988 (Hindi and English ver-

sions) published in Notification No. S.O. 2014 in Gazette of India dated the 2nd July, 1988 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-6423/88]

2. A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the imports and Exports (Control) Act, 1947 :

- (i) The Exports (Control) First Amendment Order, 1988 published in Notification No. S.O. 460A(E) in Gazette of India dated the 29th April, 1988.
- (ii) The Exports (Control) Third Amendment Order, 1988 published in Notification No. S.O. 483(E) in Gazette of India dated the 13th May, 1988.
- (iii) The Exports (Control) Fifth Amendment Order, 1988 published in Notification No. S.O. 692(E) in Gazette of India dated the 12th July, 1988.
- (iv) S.O. 545(E) published in Gazette of India dated the 3rd June, 1988 making certain amendments in Notification No. S.O. 351 (E) published in Gazette of India dated the 30th March, 1988.

[Placed in Library. See No. LT-6424/88]

3. A statement (Hindi and English versions) correcting reply given on 15th April, 1988 to Unstarred Question No. 7076 by Shri Balwant Singh Ramoowalia, M.P. regarding News item captioned 'MMTC's favour to Multinationals.'

[Placed in Library. See No. LT-6425/88]

4. A statement (Hindi and English versions) correcting reply given on 12th August, 1988 to Unstarred Question

No. 2519 by Shri Narsing Suryavansi, M.P. regarding suggestion of Delhi Exporters Association to simplify procedure.

[Placed in Library. See No. LT-6426/88]

12.03 hrs.

[English]

COMMITTEE ON PUBLIC UNDERTAKINGS

Thirty Seventh Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Thirty-Seventh Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Twentieth Report on Trade Fair Authority of India.

12 03½ hrs.

BUSINESS OF THE HOUSE

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): With your permission, Sir. On behalf of Shri H. K. L. Bhagat, I rise to announce that Government Business in this House on Monday, the 22nd and Tuesday, the 23rd August, 1988, will consist of :

1. Discussion and voting on :

- (a) Supplementary Demands for Grants (General) for 1988-89
- (b) Supplementary Demands for Grants (Railways) for 1988-89.